

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 325/2015

IN THE MATTER OF:

VRJ Traders Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 391-394 of the Companies Act

Order delivered on 27.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
Hon'ble Member (TECHNICAL)

For the Petitioner(s) :

For the Respondent(s) : Ms. Chetana Kandpal, Company Prosecutor

ORDER

Learned counsel for the petitioner company represents that he requires time to go through the observations of the Regional Director and Official Liquidator as he has been recently engaged in the matter. In the circumstances, let the matter be posted on 04.09.2017.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

27.07.2017

Vineet